COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 182 of 2016

Dated: 11th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s Ramnik Power & Alloys Pvt. Ltd. Appellant(s)

Vs.

Madhya Pradesh State Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s): Mr. C. K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R-1

Mr. Alok Shankar for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>13.12.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/ss